Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summa received	ry of claims	•	nary of claims admitted	Amount of contingent claims	Amount of claims not admitted	Amount of claims under	Details in Annexure	Remar ks, if any
		No. of claims	Amount	No. of clai ms	Amount of claims admitted			verificati on		
1	Secured financial creditors belonging to any class of creditors N /a								1	
2	Unsecured financial creditors belonging to any class of creditors N/a								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	134139873	3	134139873	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1831857	1	1831857	0	0	0	4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)	2	1172194	2	888410	0	283784	0	6	
7	Operational creditors (Government Dues)	1	11660449	1	22,27,198	0	9433251	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	41939853	6	41939853	0	0	0	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	12	178195366.6 7	12	178799452.6 7	0	9717035	0		

	Annexure-1	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of secured financial creditors belonging to any class of creditors: N/a

Sl.	Name	Details	of claim			Details	of claim			Amount	Amount	Amount	Amount	Remark
No.	of	rece	eived			adm	itted			of	of any	of claim	of claim	s, if any
	Credi t-or		claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that may be set-off		under verifica- tion	
1														
2														
3														
4														

	Annexure-2	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
•	on:	,

List of unsecured financial creditors belonging to any class of creditors: $\ensuremath{N\!/} a$

Sl. No.	Name of cre-	Deta claim r		Det	tails of clain	n admitted		Amount of contingent		Amount of claim not a	Amount of claim und	Remarks if any
	ditor		Amount of claim admitted	Nature of claim	Amount covered by	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be	dmitted	er verifica tion	
					guarantee				set-off			

Annexure-3 Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd.; Date of commencement of CIRP: 11/12/2018; List of creditors as on: 24/01/2019

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	cl	tails of laim ceive d		Details	of claim a	dmitted			Amount of conti- ngent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under	Remarks , if any
		Da te of rec eipt	Amou nt clai med	Amoun t of claim admitt e d	Natur e of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC		that may be set-off		tion	
1		27/12/ 18	42,187,569 .00	42,187,569 .00	FC	42,187,569. 00	N/a	NO	31.03	0	0	0	0	
		23/01 /2019		63,749,1 11.00	FC	63,749,11 1.00	N/a	NO	46.88	0	0	0	0	

registe office 2nd Fl Warde House P.M. Road, Mumb	at: oor, en , sir Fort, vai-												
3 HDFC BANK Saini Depart t For Specia Operat 2nd Fl Indian Expres Buildi ITO, N Delhi- 11000 93109	tmen ll tions oor, ss ng, Jew 2,		28,203,1 93	FC	28,203,19 3	N/a	NO	20.74	0	0	0	0	
ТОТА	L	1341398 73	1341398 73		13413987 3		NO	98.65	0		0	0	

Annexure-4
Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd.; Date of commencement of CIRP: 11/12/2018; List of creditors as

on: 08/01/2019

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl.	Name	Deta	ails of		Detai	ls of claim	admitted		Amount	Amount of	Amount	Amount	Remarks,
No.	of cre-		received						of conti-	any mutual	of claim	of claim	if any
	ditor	Date	Amount	Amoun	Nature	Amount	Whether	% of	ngent	dues, that	not	under	
		of	claimed	t of	of claim	covered	related	Voting	claim	may be	admitted	verification	
		recei		claim		by guar-	party?	share in		set-off			
		pt		admitte		antee		CoC					
				d									
				1,831,857.0	UFC	N/a	No	1.35	0	0	0	0	
	Growth Credit Pvt.	9	0	0									
	Credit Pvt. Ltd ,												
	Having it's												
	registered												
	office at:												
	503,												
	Tower 2B,												
	One India												
	Bulls												
	Centre,												
	841,												
	S.B.Marg,												
	Mumbai -												
	400013.												
	Authorised												
	Representat ive												
	Devendra												
	Kejariwal,												
	Advocate												
	Ashish												
	Aggarwal												
	&												
	Associates												
	A 47, First												
	Floor,												
	Kailash												

Colony, New Delhi - 110048. Mob: +91 81305 27868								
TOTAL	1,831,857.0 0	1,831,857.0 0		1.35	0	0	0	

	Annexure-5 : N/a	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
•	on:	,

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details o			De	etails of clai	m admitted	Amount of conti-	Amount of any	Amount of claim under		· ·
	representa- tive, if any	work man	Date of receipt	claimed	Amount of claim admitted	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that may be set-off	verification	dmitted	·

Annexure-6

Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd.; Date of commencement of CIRP: 11/12/2018; List of creditors as

on: 15/09/2021

List of operational creditors (Employees)

Sl. No.	Name of authorised o	Name empl		ils of eceived	De	etails of cla	im admitt	ed	Amount of contin-	Amount of any	Amount of claim	Amount of claim not	/
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
1	EPF DEPT.		15/09/20 21	607062	607062	Employee s dues	No	N/A	0	0	0	0	
2	ESI DEPT.		04/03/20 21	564592	280808	Employee s dues	No	N/A	0	0	0	283784	
	TOTAL			1171654	887870				0		0	283784	

Annexure-7

Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd. ; Date of commencement of CIRP: 11/12/2018; List of creditors as on: 18/12/2019 but freezed after hearing before Hon'ble NCLT as on 07/03/2022

List of operational creditors (Government dues)

Sl. No.			aimant Details of claim received		Details of claim admitted					Amount of any	Amount of claim	Amount of claim not	,
	Departme	Govern ment	Date of receipt		Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim		under verifica - tion	admitted	папу
1.	Commercia l Taxes	Govt.	18/12/20 19	11660449	2227198	OC	No	N/a	0	0	0	9433251	

Annexure-8 Name of the corporate debtor: Nibula Print and Pack Pvt. Ltd.; Date of commencement of CIRP: 11/12/2018; List of creditors as on:09/03/2019

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor		s of claim ceived		Details	of claim	admitted		Amount of contin-	Amount of any	Amount of	of claim	Remarks, if any	
		Date of recei pt	Amou nt clai med	Amou nt of cl aim ad mitted	Nat ur e of d aim	Amo unt cover ed by secur ity inte rest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim	mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
		19	21402990	21402990	OC	N/a	N/a	No	N/A	0	0	0	0	
2	M/s S.R.K.	09/01/20 19	11173204	11173204	OC	N/a	N/a	No	N/A	0	0	0	0	
3	M/s Sri Radhaa	09/01/20 19	4740520	4740520	OC	N/a	n/A	No	N/A	0	0	0	0	

	Mr. Sandeep													
	Kumar Mittal,													
	Authorized													
	signatory,													
	Having it's													
	registered													
	office at: A-													
	2/106, Milan													
	Vihar													
	Apartments,													
	72, I. P.													
	Extension,													
	New Delhi-													
	110092											ļ		
4	M/s Dev Priya	09/01/20	300367	300367	OC	N/a	N/a	No	N/A	0	0	0	0	
		19										ĺ		
	PropArvind											ĺ		
	Kumar Sharma													
	Mobile -													
	07503114422													
	Having it's													
	registered													
	office at:													
	A-209, Salora													
	Vihar													
	Plot No. C-													
	58/12 ,Sector-													
	62													
	Noida- 201309													
	Uttar Pradesh													
5		28/12/20	2002311 71	2002311.71	OC	N/a	N/a	No	N/A	0	0	0	0	
٢		18	2002311./1	2002311./1	OC.	14/a	1 v /a	140	1 1/ /1	J J	U			
		10												
	Having it's													
	registered													
	office at: E-													
	17/5,Sector-													
	30,Noida,													
	201303											ĺ		
6	M/s Shiva Plup	09/03/20	2320460	2320460	OC	N/a	N/a	No	N/A	0	0	0	0	
ľ	and Paper	19	2020100	2020100		1./.	2.7,00	1.0	1.771	Ĭ			ĺ	
	Private Limited													
	B-3/7, Double											ĺ		
	Story, Ramesh			[ĺ		
	Nagar, New											ĺ		
	Delhi-110015													
	TOTAL		41939853	41939853	OC	N/a	N/a	No	N/a	0	0	0	0	
	1													
						l							Ī	

	Annexure – 9	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of other creditors (Other than financial creditors and operational creditors)

Sl. No		Details of claim received			Details of cl m admitte	Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	vered by Security	Amount co vered by guarantee	Whether related party?	claim	n dues, that may	admitted	under verifica- tion	
						interest				be set-off			